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WP-26717-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 28th OF JULY, 2025

WRIT PETITION No. 26717 of 2025

SAMDARIYA BUILDERS

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri H.S. Chhabra, learned counsel for the petitioner.

Dr. S.S. Chouhan, learned Government Advocate for the respondent/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

1. Learned counsel for the petitioner seeks leave to withdraw the petition.
2. Petition is accordingly dismissed as withdrawn.
3. All rights and contentions of the parties are reserved as well as all questions raised in the petition are left open.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

P/-